

Paharia tribe facing extinction

2440. SHRI C.P. THAKUR :
SHRI MOHD. MAHFOOJ ALI
KHAN :

Will the Minister of WELFARE be pleased to state :

(a) whether Paharia tribe in Santhal Pargana region in Bihar is on verge of extinction; and

(b) if so, reasons therefor and steps being contemplated by Government for the welfare of the tribe to check its extinction ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). There is no positive evidence to indicate that Paharia tribe is declining in population. The population trend of Paharia tribe during 1961-71 Census was as follows :

	Population	
	1961	1971
(i) Souria Paharia	55,606	59,047
(ii) Mal Paharia	45,423	48,636

The 1981 tribe-wise Census population figures have not been finalised. Both groups of Paharia have been identified as primitive for according special treatment for their development. The Government of India provided Special Central Assistance of about Rs. 207.08 lakhs during the Sixth Plan period for taking up developmental programmes for the nine tribal groups identified as primitive in the State. Beneficiary oriented programmes including health and education are taken up for these groups. Gram Sabhas have been organised to render assistance to these communities in their economic upliftment, Government sanctions grant-in-aid to these Gram Sabhas. Credit facilities at concessional rate of interest are extended to the members through respective Gram Sabhas.

Report of enquiry commission regarding riots in Delhi

2441. SHRI NARAYAN CHOUBEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have set up a Commission to enquire into the riots in Delhi, Kanpur and other places that took place in the first week of November, 1984 after the assassination of late Prime Minister Indira Gandhi;

(b) when was the Commission set up;

(c) what was the previous scheduled date for submission of report and what is the present date for the same;

(d) what is the reason for change in dates; and

(e) how far has the work of the Commission advanced ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) The Commission was set up on 26th April, 1985.

(c) The previous date of submission of report was 25.10.1985 and the present date of submission of report is 25.4.1986.

(d) and (e). The Jurisdiction of the Commission of Inquiry has been extended to cover the disturbances at Bokaro Tehsil, Chas Tehsil and Kanpur in addition to Delhi and the Commission was therefore, accordingly given extension of time.

Shifting of Southern Air Command Headquarters

2442. SHRI P.A. ANTHONY : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any move to shift the Southern Air Command headquarters from Cochin to Madurai; and

(b) whether it is a fact that a part of the establishment has already been shifted to Madurai ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) The Headquarters of Southern Air Command is at Trivandrum, not at Cochin. There is no proposal to shift it to Madurai.

(b) No, Sir.

Autonomous District Council in Tripura

2443. SHRI AJOY BISWAS : Will the Minister of WELFARE be pleased to state :

(a) whether Government are aware that Autonomous District Councils had been formed under Sixth Schedule of the Constitution;

(b) whether Government are also aware that without sufficient financial help by Union Government it is not possible for the backward States like Tripura to fulfill the aspiration of the Tribal masses;

(c) if so, whether Government propose to allocate sufficient funds to the Autonomous District Councils of Tripura for development of tribals; and

(d) total amount proposed during Seventh Five Year plan in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir.

(b) to (d). A provision of Rs. 1180 lakhs as Special Central Assistance has been made during the Seventh Plan for the tribal sub-plan areas in Tripura which are co-terminus with the jurisdiction of the Tripura Tribal Areas Autonomous District Council. This registers an increase of about 30 per cent

compared to the Sixth Plan allocation of Special Central Assistance amounting to Rs. 810.84 lakhs.

Steps to check pollution due to gases

2444. SHRI HUSSAIN DALWAI : Will the PRIME MINISTER be pleased to state :

(a) the steps contemplated by Government to check pollution by gases in big cities;

(b) the steps proposed to check gas leakage in industrial units and pollution created by them; and

(c) whether on account of ecological and environmental imbalance created by diminishing green belts in cities the intensity of pollution has shown upward trend in recent time ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). The steps taken include the following :

—Surveys have been and are being conducted to assess the safety measures in hazardous industries;

—instructions have been issued for undertaking comprehensive safety audits and necessary measures thereof and

—procedure has been laid down for environmental clearance prior to the issue of license and siting of polluting industries.

(c) There is no definitive evidence in this regard.

Sanctioning an of ordnance factory in Andhra Pradesh

2445. SHRI K. RAMACHANDRA REDDY :
SHRI CHINTA MOHAN :

Will the Minister of DEFENCE be pleased to state :